

HIGH COURT OF ORISSA, CUTTACK
CORRIGENDUM NOTICE



NOTICE NO. XXXIII-09/2020- 7176 , Dated: 04.08.2020

This is for information of all the concerned prospective bidders that the following corrigendum and extension of date is issued with respect to the eTender Notice No. **XXXIII-09/2020-6718**, Dated: **16.07.2020** in the interest of fair competitive bidding.

1. The words “**within 30 days**” appearing in sub clause 8 of clause 10 i.e. General Terms and Condition shall stand modified to “**within 60 days**”.
2. The words “**Annexure-10**” appearing under serial No 4 of Annexure-2 shall stand modified as “**Annexure-9**”.
3. The words “**8 to 12 weeks**” appearing under Clause 5 of Annexure-3 shall stand modified as “**60 days**”.

Prospective bidders are hereby requested to adhere to the modifications as above in their respective technical bids for eTender Notice No. **XXXIII-09/2020-6718**, Dated: **16.07.2020** published in the eProcurement portal of the State Government (<http://tendersodisha.gov.in>) towards Design, Development and Maintenance of Mobile APP for High Court of Orissa.

It is further notified to all concerned that in view of widespread lockdown due to COVID-19, the last date and time for uploading of Bid Documents (Technical and Financial) which was 07.08.2020 till 5.00 P.M. earlier, is being extended to **12.08.2020 till 5 P.M.**, the last date and time for submission of Tender fee and EMD by Offline mode which was 07.08.2020 till 5 P.M. earlier, is being extended to **13.08.2020 till 5 P.M.** and the date and time of opening of Technical Bid, which was 10.08.2020 at 11.30 A.M. earlier, is being extended to **14.08.2020 at 11.30 A.M.**

Due to restrictions arising out of COVID-19, the representative of any bidders may remain present (during the technical bid opening) through VC by making an official request in this regard to Central Project Coordinator at email ID- cpc-ori@ajj.gov.in on or before 4PM on 12.08.2020. The request email should be sent from the authorized email ID containing attached copy of the ID proof of the representative.

All the parameters specified in the Standard Bid Document may be read with the above corrigendum of the e-Tender. The Bidders are requested to visit the e-Procurement portal <http://tenderodisha.gov.in> of the State Government for further details regarding the Tender.

Note: The Hon'ble Court reserves all rights to amend, recall, substitute or add any terms and conditions to the eTender for a transparent and fair bidding process without assigning any reason thereof. The decision of the Hon'ble Computer-cum-Steering Committee shall be deemed to be final and binding on all transactions involved with the tendering process.

Registrar (Judicial)

High Court of Orissa, Cuttack